

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

Original Application No. 129 of 2024

IN THE MATTER OF:

NEWS ITEM TITLED “FOREST LAND FIVE TIMES DELHI’S GEOGRAPHICAL
AREA UNDER ENCROACHMENT GOVT. DATA SHOWS” APPEARING IN
DECCAN HERALD DATED 05.01.2024APPLICANT

VERSUS

Ministry of Environment, Forest & Climate Change and Ors.RESPONDENTS
NDOH: 02.02.2026

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THROUGH



**SUHASINI SEN
(COUNSEL FOR MOEF&CC)
Mob No. : +91-96500 96066
Email Id: suhasini.sen@gmail.com**

New Delhi
Date: 30.01.2026

DETAILS OF ENCROACHMENT OF FORESTS (IN HECTARES)**STATES/UTs WHICH HAVE SUBMITTED INFORMATION IN THE PRESCRIBED FORMAT AFTER THE LAST ORDER DATED 31.10.2025**

Sr. No.	State/ UT	Total Forest Cover	Details of Encroachment					Total Encroachment Up to March 2024	Action Taken for Removal of Encroachment Year wise	Percentage loss of forest as on March 2024
			Protected Forest	Reserve Forest	Deemed Forest	Sanctuaries and protected areas	Any other type of forest			
1.	Meghalaya	17,046.07	0.23	9823.749	-	-	-	9823.979	Offence Reports have been drawn against the encroachers and the matters are pending at	0.44%

									the respective Courts	
2.	Jammu and Kashmir	2128265.548	0	19340.05	0	507.73	0	19847.78	2422.88	0.93
3.	Haryana	182978.1	283.07	0.75	47.63	0	2623.62	3168.54	-	1.73%
4.	Himachal Pradesh	3406534.8745	1869.96771	173.144	64.0355	4.2175	1705.4655	3816.830211	2573.5807	0.11

STATUS OF REMAINING STATES:

Sr. No.	States and Union Territories which have Submitted a Complete Report in the Prescribed Format	States/ Union Territories which are yet to submit a complete report in the prescribed format
1.	Andaman & Nicobar Islands	Bihar
2.	Assam	Telangana
3.	Arunachal Pradesh	Nagaland
4.	Andhra Pradesh	Ladakh
5.	Chandigarh	West Bengal
6.	Chhattisgarh	New Delhi
7.	Dadara Nagar & Daman & Diu	Rajasthan
8.	Gujarat	
9.	Goa	
10.	Karnataka	
11.	Kerala	

12.	Lakshadweep	
13.	Maharashtra	
14.	Odisha	
15.	Puducherry	
16.	Punjab	
17.	Tamil Nadu	
18.	Tripura	
19.	Uttarakhand	
20.	Uttar Pradesh	
21.	Jharkhand	
22.	Sikkim	
23.	Madhya Pradesh	
24.	Mizoram	
25.	Manipur	

26.	Haryana	
27.	Jammu and Kashmir	
28.	Meghalaya	
29.	Himachal Pradesh	

Note: In compliance with the order of the Hon'ble Tribunal dated 19.04.2024, the answering Respondent vide letter dated 27.11.2025 convened meeting with remaining States/UTs to provide details of encroachment of forests. The request was further followed up with email dated 04.12.2025 and subsequent reminder dated 22.01.2026,27.01.2026, 28.01.2026 to furnish the information in tabulated form as mentioned in the Hon'ble Tribunal's order dated 19.04.2024.